

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI.

ORDER

In partial modification of Order No.-26836-26893/Admn.I&II/P&T/NW/Rohini/2022 dated 13.09.2022 issued by this office, and in view of the Technical Resignation of Sh. Amit Maan S/o Sh. Jagbir, JJA (E.C.-22756302) (mentioned at S.N.-7 of the said order); Sh. Ravikant S/o Sh. Rajender Prasad, JJA (E.C.-74466166) (mentioned at S.N.-10 of the said order) is hereby transferred from JJA in Office Pool, North-West, Rohini Courts, Delhi to Assistant Ahlmad/JJA in the court of Sh. Vaibhav Chaurasia, Ld. MM-04, North-West, Rohini Courts, Delhi, with immediate effect.

The rest of the Order remains unchanged.



(YASHWANT KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI.

No.F2(2)/Admn.(NW)/RC/2022 27217-27235

Dated 14th September, 2022.

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer/Officer In-charges concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on the Centralized website through LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above said official, on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.



PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI.

